

THE HIGH COURT OF KERALA

Kochi - 682 031  
Dated - 15.5.2014

**PROCEEDINGS**

Judicial Department – Appointment of Sub Judges as Full time Secretaries in the District Legal Services Authorities- Charge arrangements- Orders issued.

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Read:- 1.G.O( Rt) No. 668,669, 670 and 671/2014/Law dated 09.05.2014 of the Law( H) Department.

2. High Court Order No.59(2) dated 29.04.2014.

**ORDER NO. B1 – 44242 / 2014**

As per the GO read above, the Government have appointed four Sub Judges/ Chief Judicial Magistrates as Full time Secretaries in the District Legal Services Authorities.

In the circumstances, the following orders are issued:-

1.Sri.G.Anil, Sub Judge, Thodupuzha who stands appointed as Full time Secretary in the District Legal Services Authority, Ernakulam will hand over charge of his office to the District Judge/Vacation Judge, Thodupuzha and proceed to take up his new appointment. .

The District Judge/Vacation Judge, Thodupuzha will hold the additional charge of the Sub Judge, Thodupuzha until further orders.

2.Sri Prakash R.T., Principal Sub Judge, Palakkad, under orders of posting as Principal Sub Judge, Thrissur as per High Court order cited second, is appointed as Full time Secretary in the District Legal Services Authority, Thrissur. Sri.Prakash R.T will hand over charge of the office of Principal Sub Judge, Palakkad to the District Judge/Vacation Judge, Palakkad and proceed to take up his new appointment.

The District Judge/Vacation Judge, Palakkad will hold the additional charge of the Principal Sub Judge, Palakkad until further orders.

3.Sri. A. Shajahan, Principal Sub Judge, Thiruvananthapuram, under orders of posting as Additional Sub Judge-II, Ernakulam as per High Court order cited second, is appointed as Full time Secretary in the District Legal Services Authority, Alappuzha. Sri. A. Shajahan will hand over charge of the office of Principal Sub Judge, Thiruvananthapuram to Additional Sub Judge - I, Thiruvananthapuram and proceed to take up his new appointment.